

RAJYA SABHA

Tuesday, 29th May 1956

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

RULES FOR ADMISSION INTO THE NATIONAL ARCHIVES OF INDIA

*372. DR. RAGHUBIR SINH: Will the Minister for Education be pleased to state:

(a) the rules for admission into the National Archives of India for persons desirous of working among the records;

(b) the rules regarding the availability of the records of the National Archives of India to such persons; and

(c) the date when these rules were last revised?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI):

(a) and (b). The rules are contained in the pamphlet "Historical Research Rules of the National Archives of India" a copy of which is available in the Library of the Parliament.

(c) 1949.

I would like to say, Sir, that it has just been brought to my notice that a copy of the rules is not available in the Library of the Parliament. I am very sorry for this. I will see that a copy as immediately placed in the Library.

DR. RAGHUBIR SINH: May I know as to whether there is any proposal to revise these rules?

DR. K. L. SHRIMALI: Yes, Sir.

DR. RAGHUBIR SINH: May I know how much time Government proposes to take in revising them?

DR. K. L. SHRIMALI: The draft rules have been prepared, and we are consulting the various Ministries regarding that, and as soon as the concurrence of the Ministries is available, we will change the rules.

DR. RAGHUBIR SINH: May I know where is the need for consulting the various Ministries when the records are under the custody of the National Archives?

DR. K. L. SHRIMALI: The Ministry of Home Affairs and other Ministries whose records are kept in the National Archives have to be consulted before a final decision can be taken in this matter.

SHRI JASWANT SINGH: According to these rules, do the public make use of the National Archives and, if so, what is the average number of people per month who make use of the Archives?

DR. K. L. SHRIMALI: According to the existing rules, only *bona fide* research scholars are allowed to work among the records. As for the rules, I would refer the hon. Member to the pamphlet.

SHRI JASWANT SINGH: My question was whether it is being made use of.

DR. K. L. SHRIMALI: Yes, it is being made use of.

SHRI JASWANT SINGH: What is the average attendance in a month?

DR. K. L. SHRIMALI: I will require notice for that.

REGISTRATION OF FOREIGNERS

*373. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of foreigners registered in India in 1954 and in 1955;

(b) the number of foreigners who have not been registered; and